



**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT II**

Item No. 5

**IA 1196/2026 in C.P.(IB)3506(MB)2018**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI ASHISH KALIA**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **26.03.2026**

NAME OF THE PARTIES: **Suraksha Asset Reconstruction Pvt. Ltd.**

**Vs.**

**Sneha Natural World Pvt. Ltd**

**Appearance:**

**For Applicant** : Adv. Agam H. Maloo (VC)

**For Respondent** : None

**U/s 7 of (IBC), Sec 60(5)**

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**ORDER**

**IA 1196/2026**

1. The present Application has been filed by the **Liquidator** seeking replacement of the existing Liquidator, Ms. Namrata Amol Randeri, who has since resigned from the post of Liquidator.
2. It is submitted that the Stakeholders' Consultation Committee (SCC), in its meeting, has approved the resolution recommending the appointment of another Insolvency Professional, as reflected at **page 63 of the Application**. The SCC has recommended the appointment of **Mr. Pankaj Bhattad**, Insolvency Professional bearing **Registration No. IBBI/IPA-001/IP-P-02841/2023-2024/14362**, as the **replacement Liquidator**.



3. In view of the recommendation of the SCC and the resignation of the present Liquidator, we hereby replace the existing Liquidator with Mr. Pankaj Bhattad.
4. Accordingly, **IA No. 1196/2026** is **allowed** and **disposed of**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
Shubham

**Sd/-**  
**ASHISH KALIA**  
**MEMBER (JUDICIAL)**